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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2268/2017 & CM APPL. 20450/2025

DILBAG SINGH & ORS

.....Petitioners

Through: Mr. Sachin Miglani and Mr.
Chitranjan Tyagi, Advocates.

versus

VIJAYA BANK & ANR

.....Respondents

Through: Mr. Sandeep Jindal & Ms.
Akansha Bharti, Advocates for R-
1.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

% **12.08.2025**

The matter could not be taken up for hearing due to paucity of
time.

List on 09.12.2025.

(BY ORDER)

COURT MASTER

AUGUST 12, 2025

SS